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(2018) 07 DEL CK 0397

In the Delhi High Court

Case No : MAC.APP. 993 OF 2016

Universal Sompo Gen Ins Co Ltd APPELLANT

Vs

Ranu Mohaptra & Ors RESPONDENT

Date of Decision : 20-07-2018

Acts Referred:

Citation : (2018) 07 DEL CK 0397

Hon'ble Judges : SUNIL GAUR, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

S.No.,Description,Amount

1.,Loss of Dependency,"`36,28,800/-

2.,Loss of Consortium,"`40,000/-

3.,Funeral Expenses,"`15,000/-

4.,Loss of Estate,"`15,000/-

Â,"Â Â

Total","`36,98,800/-

Â,Less: Amount paid underÂ Â Â Â Â Â Â Â Â Â Â Â Â Â Â W.C.ActÂ,"`8,06,640/-

Â,"Less: Ex gratia amount paid byÂ Â

Â Â Â Â Â Â Â Â

DMRCÂ Â","`2,00,000/-

Â,"Â Â

Total","`26,92,160/-

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